

ernment for the implementation of the recommendations of the Commission set up by the Union Government. As the primary purpose of setting up of these two Commissions was to recommend various steps to the Government to enhance the status and emoluments as also to better the service conditions of teachers so as to enable them to occupy a respectable position in society, it was expected that the Government would honour its own commitment. As the teachers play a pivotal role in the implementation of any programme or policy of education, more so in the implementation of the National Policy on Education, it is urged that the Government should pay immediate attention to this matter and ensure the early implementation of the recommendations of the Chattopadhyaya Commission, now that education is in the Concurrent List of the Constitution.

(vi) **Need to rename Dum Dum Airport as Netaji Subhas Chandra Bose International Airport.**

KUMARI MAMATA BANERJEE (Jadavpur) Sir, Netaji Subhas Chandra Bose was one of those rare patriots who was born with an impulse of self-sacrifice and dedication and responded to the urge to liberate his beloved motherland. Netaji Subhas Chandra Bose seems to be fading into oblivion with the passing of time because till now there is nothing barring the naming of a few roads and institutions here and there that we could do on a national scale to perpetuate the memory of this great soul.

The country should consider raising a national monument in commemoration of Netaji Subhas Chandra Bose and for this it is suggested that Dum Dum Airport be renamed as Netaji Subhas Chandra Bose International Airport, which may be a befitting tribute to him. The relevance of Dum Dum Airport is suggested as it is in his own home town and he served several jail terms in the Dum Dum Central Jail.

(vii) **Need for early conversion of Gondia-Nainpur Jabalpur railway section into broad gauge.**

SHRI AJAY MUSHRAN (Jabalpur) Sir, on the 26th February 1989 at about 3.30 P.M. there was a major railway accident on Nainpur Jabalpur Narrow Gauge division resulting in the death of 24 passengers and injuries, both serious and minor, to more than 80 passengers. This is the second major accident in 5 years on the same section. On 27th February, 1989 I accompanied the Minister of State for Railways who visited the site and the two hospitals at Jabalpur where the injured are being treated. All possible medical and financial assistance has been promptly provided to the next of kin of the deceased and the injured. The hon. Minister deserves congratulations for taking prompt and exemplary action.

At the accident site nearly 300 social workers and local citizens complained to the hon. Minister about the long pending necessity of conversion of Gondia-Nainpur-Jabalpur narrow gauge line to broad gauge or metre-gauge and requested him to expedite sanction. He expressed his inability and difficulty of non-sanction of the project and funds for this work due to Planning Commission not releasing the same.

It is requested that the Planning Minister and Prime Minister may take a serious note of the recurring accidents on Gondia-Nainpur-Jabalpur section and as an exception, in public interest and passenger safety, approve and clear the project of conversion of the gauge of Gondia-Nainpur-Jabalpur railway section, over and above the normal allotment for the VIII Five Year Plan of the Railways.

[Translation]

(viii) **Need to open a hospital and medical college in Korba for the benefit of local population particularly the tribals.**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Deputy Speaker, Sir, I want to bring an important matter to the notice of the Government under Rule 377. As per the policy